

RAJYA SABHA

Monday, the 15th May, 1978/25
Vaisakha 1900 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

PAPERS LAID ON THE TABLE

Annual Report (1976-77) of the Indian Council of Social Science Research, New Delhi and related papers.

शिक्षा, समाज कल्याण तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री धन्ना सिंह गुलशन) : श्रीमन्, मैं आपकी अनुमति से निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ—

(i) 1976-77 के वर्ष के लिए भारतीय सामाजिक विज्ञान अनुसंधान परिषद्, नई दिल्ली का आठवां वार्षिक प्रतिवेदन।

(ii) ऊपर (i) में उल्लिखित प्रतिवेदन को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण।

[Placed in Library. See No. LT-2328/78 for (i) and (ii)].

I. Audit Report (1975-76) on the Accounts of the Indian School of Mines, Dhanbad.

II. Annual Report (1976-77) of the Institute of Technology, Bombay

श्री धन्ना सिंह गुलशन : श्रीमन्, निम्नलिखित पत्रों की भी एक-एक प्रति (हिन्दी में) आपकी अनुमति से मैं सभा पटल पर रखता हूँ—

(i) 1975-76 के वर्ष के लिए इंडियन स्कूल आफ माइन्स, धनबाद के लेखों पर लेखा परीक्षा प्रतिवेदन।

[Placed in Library. See No. LT-2254/78].

(ii) 1976-77 के वर्ष के लिये भारतीय औद्योगिकी संस्थान, बम्बई का वार्षिक प्रतिवेदन।

[Placed in Library. See No. LT-2254/78].

SHRI N. G. RANGA (Andhra Pradesh): Sir, is there any significance in the statement laid here now. Item II says: "A copy each (in Hindi) of the following Reports." In regard to the other things, it is "in English and Hindi". Here in this case and also in other cases that come up, it is only

"in Hindi" which is put. What is the idea?

MR. CHAIRMAN: It is because the English versions have been placed earlier.

SHRI N. G. RANGA: Oh! I see.

Statement re. transfer of the execution, management and operation of the Salal Hydro-Electric Project in Jammu and Kashmir to the National Hydro-Electric Power Corporation

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): Sir, I beg to lay on the Table a statement (in English and Hindi) regarding transfer of the execution, management and operation of the Salal Hydro-Electric Project in Jammu and Kashmir to the National Hydro-Electric Power Corporation as an Agent of the Government of India. [Placed in Library. See No. LT-2333/78].

I. Statement indicating the action taken/proposed to be taken by Government on findings of the one-man Enquiry Committee on advances/credit facilities granted to Kohinoor Mills Company Limited, Bombay by the Central Bank of India

II. Ministry of Finance (Department of Revenue) Notifications

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table—

I. A statement (in English and Hindi) indicating the action taken/proposed to be taken by Government on the findings of the One-man Enquiry Committee on advances/credit facilities granted to Kohinoor Mills Company Limited, Bombay by the Central Bank of India. [Placed in Library. See No. LT-2336/78].

II. (a) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification GSR. No. 271(E), dated the 7th